

Report of the Comptroller and Auditor General of India

SHRI R.P.N. SINGH : Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India: No. 11 of 2012-13: (Hydrocarbon Exploration Efforts Of Oil and Natural Gas Corporation Limited), Union Government. [Placed in Library. See No. L.T. 7198/15/12]

MR. DEPUTY CHAIRMAN: Please, don't exhibit banners. *..(Interruptions).*

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa) : Sir, I present the Fifty-third Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on 'The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011'.

SHRI D. RAJA (Tamil Nadu): Sir, *...(Interruptions).*

MR. DEPUTY CHAIRMAN: I can't hear...*(Interruptions)*. I am unable to hear. *..(Interruptions)*. Shri A.A. Jinnah...*(Interruptions)*.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI A.A. JINNAH (Tamil Nadu): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2011-12) on 'Production, Demand and Availability of Fertilizers and its Distribution' pertaining to the Ministry of Chemicals and Fertilizers (Department of Fertilizers).

MR. DEPUTY CHAIRMAN: Please, don't exhibit these placards. *..(Interruptions)*. Please, don't do that...*(Interruptions)*. I can't hear anything. *..(Interruptions)*. What is going on is total violation of rules. *..(Interruptions)*. It is blatant violation of rules. *..(Interruptions)*. That is what is happening here. *..(Interruptions)*. Again, Shri A.A. Jinnah. *..(Interruptions)*.
